

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
NEW DELHI

OA No. 627 of 2022

IN THE MATTER OF:

Parkash Yadav

...Applicant

Vs

State of Haryana and Others

...Respondents

REPLY ON BEHALF OF RESPONDENT No. 7 i.e. HARYANA
SHAHARI VIKAS PRADHIKARAN IN COMPLAINEE OF
ORDER DATED 18.01.2023

MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal taking note of the allegations made in the above subjected complaint letter, passed the order dated 30.09.2022. The relevant portion of the order dated 30.09.2022 is reproduced below:

"4. In view of the allegations made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position. Accordingly, we constitute a Joint Committee comprising of representatives of HSPCB, Commissioner, Municipal Corporation, Rewari and District Magistrate, Rewari and direct the same to meet within four weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and

representative of the concerned project proponents verify the factual position and submit its report."

2. That in compliance of order dated 30.09.2022, a report of joint committee was submitted before this Hon'ble Tribunal. The Hon'ble Tribunal passed the order dated 18.01.2023, relevant portion of which is reproduced below:

"2. In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Haryana through Chief Secretary, Government of Haryana, (2) HSPCB, (3) Commissioner, Municipal Corporation, Rewari and (4) District Magistrate, Rewari, who have already been impleaded as respondents no. 1 to 4 vide order dated 30.09.2022 as well as (5) Principal Secretary, Irrigation and Water Resource Department, Government of Haryana, (6) Principal Secretary, Public Health Department, Government of Haryana (7) HSVP, and (8) DDPO, Rewari who have already been impleaded as respondents No. 5 to 8. The Registry is directed to prepare and attach Memo of Parties to the application. Respondent no. 7 is already appearing before this Tribunal through counsel.

3. Notices be issued to respondents no. 5, 6 and 8 requiring them to file reply/response on behalf of respondents no. 5, 6 and 8 within two months."

3. That work of construction of 5 MLD Sewerage treatment plant was allotted to Sh. Rajbir Singh Rathi contractor on

date 18-5-2016. The 5 MLD STP was completed in the year 2019 with 5 year operation and maintenance by the contractor. The sewerage treatment plant is constructed with Sequential Batch Reactor (SBR) technology.

4. That in the month of November 2022, when sampling of sewage was taken, there were some deficiencies in automation of STP plant. The technology provider Engineers were on job to rectify the defects in automation. Due to which the results of sample were slightly on higher side. The defects in automation were sorted at that time. Presently Sewerage Treatment Plant is running in prescribed limits. HSVP has also tested the sewage from outside laboratory on 01-02-2023 from Quality lab and 04-03-2023 from Shriram lab. The test results are in prescribed limit (attached as **Annexure 1 & 2**). HSVP also requested the Regional Officer, Haryana State Pollution Control Board on 17.01.2023 and 20.03.2023 (**Annexure 3 & 4**) to recollect the sewage sample from STP run under jurisdiction of answering respondent.
5. That samples of STP under answering respondent were taken on 30.09.2022 also by the HSPCB. As per Analysis Report dated 12.10.2022, the parameter were found within prescribed limits. Copy of Analysis Report dated 12.10.2022 is enclosed as **Annexure 5**.

In view of the submissions made herein above, it is humbly prayed that Haryana State Pollution Control Board may be directed to carry out the re-sampling and Analysis

Report after re-sampling may be taken into kind consideration for adjudication of the present OA.



**Superintendent Engineer
Haryana Shahri Vikas Pradhikaran
Rewari**

Verification:

Verified at Rewari on 28th day of March , 2023 that contents of the above reply are true and correct as per information derived from the official record.



**Superintendent Engineer
Haryana Shahri Vikas Pradhikaran
Rewari**

Test Report

Quality Standard		Parameters as desired					
Issued to	-	5 MLD STP, Dharuhera					
Kind attn.	-	Mr.					
Analysis no.	-	23020110					
Nature of Sample	-	Waste Water Sample marked STP Outlet					
Sample received on	-	1 st February 2023					
Report Date	-	6 th February 2023					
Analysis Dates	-	1 st February 2023 to 6 th February 2023					
Sample Receipt Mode	-	By Customer					
Sample Packing	-	Pet Bottle					
Sampling Method	-	Grab Sampling					
	PARAMETER	UNITS	RESULTS	TEST METHOD	LIMIT		
					INLAND SURFACE	PUBLIC SEWER	LAND FOR IRRIGATION
Organics	Chemical Oxygen Demand	mg/l	31.5	IS 3025 PART 58	250	--	--
	BOD for 03 days at 27*c	mg/l	10	IS 3025 PART 44	30	350	100
Bacteria	Coliform	CFU/100ml	Absent	IS1622	--	--	--
	E.Coli	CFU/100ml	Absent	IS1622	--	--	--
Physical	pH	Unit Less	7.27	IS 3025 PART 11	5.5-9.0	5.5-9.0	5.5-9.0
	Total Suspended Solids	mg/l	9.1	IS 3025 PART 17	100	600	200
Remarks: The no. of parameters tested is 06 only. The report is issued subject to the terms & conditions as mentioned over leaf.							
Chemist				Authorized Signatory			

Reviewed by Sign : *[Signature]*
Designation : Quality Analyst

Issued by Sign : *[Signature]*
Name : Dilip Thakur
Designation : Technical Manager



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ULR NO. : TC544423000003098F

TEST REPORT

NO : C1/0000320057

Issued To :
Client Code : (REWA01H1356)
HSVP,
OFFICE OF THE SUB DIVISIONAL ENGINEER,
HSVP SUB DIVISION NO 1,
HSVP OFFICE COMPLEX,
1ST FLOOR, SECTOR-1
REWARI
HARYANA-123401

Date : 15-03-2023
Job No : 2303-1-411-512
Booking No : RG2223/1/10664
Booking Date : 04-03-2023
Customer Ref No. : MEMO NO 16
Customer Ref Dt. : 17-01-2023



Sample Description:

Job No. 2303-1-411-512

ONE SAMPLE OF TREATED WATER EFFLUENT FROM 05 MLD STP, DHARUHERA, SUB-REGARDING COLLECTION OF SAMPLES FROM 05 MLD STP, DHARUHERA WAS RECEIVED.

Note: The sampling was not carried out by Shriram Institute for Industrial Research. The sample details provided in the test certificate are based on the declaration by party.

SNo.	Tests	Results	Protocol
1	pH	3.4	IS: 3025 Pt-11-2022
2	Total Suspended Solids, mg/l	2	IS: 3025 Pt-17-1984, RA 2017
3	Chemical Oxygen Demand, mg/l	28	APHA 23 rd Ed., 5220
4	Biochemical Oxygen Demand, mg/l (at 20°C for 5 days)	3	APHA 23 rd Ed., 5210
5	MPN Fecal Coliform per 100 ml (Detection limit :- Two or more than two organisms/100ml)	<2 Organisms	IS: 1622:1981, RA-2019
6	MPN Coliform per 100 ml (Detection limit :- Two or more than two organisms/100ml)	<2 Organisms	IS: 1622:1981, RA-2019

Note: For Bacteriological tests, sample was received in party's container.

D.O.R: 04.03.2023
D.O.S: 04.03.2023
D.O.C: 15.03.2023

—End of Report—

Chitra *Ant*
AUTHORISED SIGNATORY
EMPLOYEE CODE: (4105)

GC-01(Rev.05)

1/1

Note: The results relate only to the items tested / calibrated above.
Scanned copies/photocopies or any other copies should be authenticated by reference to the original report.

SRI-C1 (Rev. 05)

Phone : 91-11-27000100, 27667267, 27667860 Fax : 91-11-27667207
See overleaf for terms & conditions

Annex-4.

OFFICE OF THE EXECUTIVE ENGINEER HSVP DIVISION REWARI
HSVP Office Building Complex, Sector- 1, Rewari

Tel.:- 01274-222402

email: - xenrewarihsvp@gmail.com

To

The Regional Officer,
Haryana State Pollution Control Board,
Regional Office, Rewari at SCO-D6 & D-7,
Suncity Commercial Complex, Sec-6,
A-Block, Rewari.

Memo No. 56634

Dated. 20.03.2023

Subject :- Original application No. 627/2022 titled as Parkash Yadav Versus State of Haryana in Hon'ble National Green Tribunal, Principal Bench, New Delhi in compliance of National Green Tribunal order dt. 18.01.2023.

In continuation to this office memo No. 12128 dt. 17.01.2023, it is requested that kindly resample of sewerage treatment plan of 05 MLD at Dharuhera because schedule maintenance of STP was under process at that time and some machineries maintenance work was being taken up on that day, due to that sample could not achieved prescribed parameters at that time.

At present STP plant is running as per design treatment parameters and meet out all the parameters of treatment effluent at land disposal as well as land of Irrigation as per Pollution Control Act. 2021. Further 02 times sample has been taken out by the private institutue i.e. Shri Ram Institutue Industrial Reaserch Centre, Delhi and Quality Lab, Gurugram. The result of the above lab test are attached herewith.

In view of the above facts, it is requested to take sample again of the STP effluent to avoid further inconvenience.


Executive Engineer,
HSVP Division, Rewari

Endst. No. 56635, 644 & 645

Dt. 20.03.2023

A copy of the above is forwarded to the following for information and further taken necessary action please.

- 1 The Deputy Commissioner, Rewari.
- 2 The Chief Engineer-I, HSVP, Panchkula.
- 3 The Superintending Engineer, HSVP Circle No.I, Gurugram.


Executive Engineer,
HSVP Division, Rewari



**PREVENT
POLLUTION**

FORM J
(See Rule 20)

Report No.:- 746

Dated: October 12, 2022

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 01st day of October, 2022 from Sh. Harish Kumar AEE, a sample of domestic effluent of M/s Executive Engineer, 5 MLD, STP, HSVP, Dharuhera, collected on 30.09.2022 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 01/10/2022 to 12/10/2022 and declare the result of analysis to be as follow:-

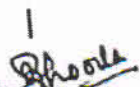
Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Brownish	Almost Colorless	----	As per relevant parts of IS:2488(Part-V) and Standard Methods for the Examination of water and waste water APHA(23 rd edition)
2.	Odour	Bad	Almost Odourless	----	
3.	pH Value	7.4	8.1	5.5-9.0	
4.	Conductivity $\mu\text{S}/\text{cm}$	4330	3470	----	
5.	Suspended Solids mg/l	245	16	20	
6.	B.O.D.(3 Days at 27 ^o C) mg/l	108	8	10	
7.	Chemical Oxygen Demand mg/l	432	40	50	
8.	Oil & Grease mg/l	11.2	BDL	10	
9.	Total Nitrogen mg/l	14.6	3.4	10	
10.	Fecal Coliform MPN/100 ml	----	86	<100	

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **12th day of October, 2022**

Laboratory of the
Haryana State Pollution Control Board
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary
Haryana State Pollution Control Board
C-11, Sector -6, Panchkula (Haryana)

This test report relate only to the particular sample submitted for testing